

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/1527/CHE/2024  
**PETITION NUMBER** : CP(IB)/38/2021  
**NAME OF THE APPLICANT** : P Eswaramoorthy (RP)  
M/s CPS Steel India Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : --  
**UNDER SECTION** : Sec 60(5) of IBC, 2016 r/w Reg 45(3) of IBBI  
of Reg 2016  
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**ORDER**

Ld. Counsel Ms. J. Padma Priya for the RP. Mr. P. Eswaramoorthy, RP is present in person.

In this case Applicant has filed CIRP closure report consequent to completion of handing over of Corporate Debtor to the SRA.

List the application for hearing on **09.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk